

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).4998/2007

LAXMI RAM & ORS.

Petitioner(s)

VERSUS

BIETSHWAR & ORS.

Respondent(s)

(With appln(s) for substitution of deceased petitioner and office report)

Date: 06/05/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr Kumar Parimal, Adv.
Mr. P.V. Yogeswaran, Adv.

For Respondent(s)

Mr. S.K. Verma, Adv.

UPON hearing counsel the Court made the following
ORDER

IA No.1 is allowed.

Rejoinder affidavit is filed.

Counter affidavit is defective.

Cure the defect within two weeks.

Amend the cause title and list thereafter before the Hon'ble

Court.

(M.P.BHADRAN)
Registrar

hj